

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/724/IB/2020 IN MA/620/2020
IN
PETITION NUMBER : CP/263/IB/2018
NAME OF THE PETITIONER : Raghu Babu Guntur (Liquidator)
M/S Pavai alloys & Steels Pvt Ltd
NAME OF THE RESPONDENTS : Enforcement Directorate
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. Ramasamy Meyyappan. There is no representation for the Respondent.

Counsel representing the Applicant states that due to personal inconvenience, Counsel on record is unable to be present today.

At request, matter is adjourned to **29.04.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)